## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1003/2021

THE TEMPLE OF HEALING

Petitioner(s)

**VERSUS** 

UNION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.111814/2021-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date: 11-04-2022 This petition was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

Issue notice.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR)
COURT MASTER